

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.2157 of 2012

(Arising out of Order-in-Appeal No.68-69-CE/MRT-II/2012 dated 22/03/2012 passed by Commissioner (Appeals) Customs, Central Excise & Service Tax, Meerut)

Shri Raju Gava,
(M/s Well-Tech Packaging)

.....Appellant

VERSUS

Commissioner of Central Excise, Meerut-IIRespondent

(Delhi Road, Near Ashok Ki Lat, Meerut-II)

APPEARANCE:

Shri Atul Gupta, Advocate &
Shri Prakhar Shukla, Advocate for the Appellant
Shri Sandeep Pandey, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF Pronouncement : 27 October, 2023

This appeal is allowed. For order, see order of date in
Excise Appeal No.2156 of 2012.

(Pronounced in open court on-27/10/2023)

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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